

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 211(ND)/2017

IN THE MATTER OF:

**Mr. Rattan Lal Garg
Vs**

.... **APPLICANT / PETITIONER**

M/s Parmeshwar Buildtech Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 98

Order delivered on 22.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER

:- Mr. Naresh Bansal, Advocate

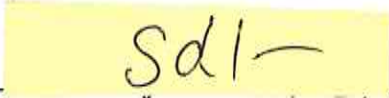
For the RESPONDENT

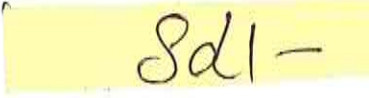
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ORDER

Learned Counsel move the petition and is directed to file further particulars in relation to requisition made for convening of EGM as sent to the board of the company. For the said purpose a weeks' time is granted.

Post the matter on 13th October 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**